9399 Estimate Committee BHADRA 15, 1888 (SAKA) Minutes

Mr. Deputy-Speaker: He only says that they got the audit report only recently and they have placed the report on the Table of the House as soon as they have got it.

Shri Hari Vishnu Kamath: The audit report has not come?

Mr. Deputy-Speaker: It has come.

Shri Hari Vishnu Kamath: But the Order Paper does not say so.

Shri U. M. Trivedi (Mandsaur): The point that Shri Kamath has raised is this. While the Tea Board's report for 1965-66 has been presented, the Coconut Committee's report has been presented only for 1964-65.

Shri Hari Vishnu Kamath: It is anomalous.

Shri U. M. Trivedi: When that is the position, why could the Coconut Committee's report, whether audited or not, not have been received and presented earlier?

Shri Hari Vishnu Kamath: I would pointedly ask whether it is a measure of the difference in the efficiency of the Commerce Minister and the Food Minister or else what it is.

Mr. Deputy-Speaker: Why this delay?

The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam): We try to expedite it as far as possible. But the audit report has also to be placed on the Table. We have to wait for that.

12.15 hrs.

ESTIMATES COMMITTEE Minutes

Shri A. C. Guha (Barasat): I beg to lay on the Table a copy of the Minutes of the sittings of the Estimates Committee relating to their 92nd, 93rd, 96th and 97th Reports on Mormugao Port, Public Services and Bombay Port. 12.15 hrs.

COMMITTEE ON PETITIONS

MINUTES

shri Muthiah (Tirunelveli): I beg to lay on the Table a copy of the Minntes of the Twenty-fourth sitting of the Committee on Petitions held during the current session.

Shri S. M. Banerjee (Kanpur): I wish to say something on this. Recently we presented a petition signed by 11 lakh people against the introduction of automation. I had requested when the Speaker was in the Chair that the Committee should issue necessary directions to the departments of Government, like LIC, and also to companies not to have automation in those industries until the report is given. May I repeat that through you to the Minister's Some instruction should issue immediately Otherwise, the petitions have no value This is a petition signed by 11 lakh people.

Mr. Deputy-Speaker: This is only presentation of the Minutes.

Shri S. M. Banerjee: I am taising it now because there is no other day left to do so.

Mr. Deputy-Speaker: He may raise it in some other way.

Shri S. M. Banerjee: How can I do it. Tomorrow is the last day of this session, You can ask the Chairman of the conmittee to issue the direction. He is here.

Mr. Deputy-Speaker: If the Chairman wants, he may reconsider it.

Shri S. M. Banerjee: Kindly help us. Otherwise, there will be no use of presenting petitions. This is, as I said, a petition signed by 11 lakh people.

12.16 hrs.

COMMITTEE ON ABSENCE OF MEM-BERS FROM SITTINGS OF THE HOUSE

MINUTES

Shrimati Vimla Deshmukh (Amravati): I beg to lay on the Table the Minutes of the Eighteenth sitting of the Committee on Absence of Members from the Sittings of the House held during the current session